129

I. Annual Report (1976-77) of the Patent Office.

II. The Corrigendum to the English version of the Audit Report (1975- 76) on the Accounts of the Coir Board, Eniakulam

SHRI GEORGE FERN ANDES: sir I also beg to lay on the Table:

- I. A copy (in English and Hindi) of the Fifth Annual Report of the Patent Office for the year 1976-77, under section 155 of the Patents, Act, 1970. [Placed in Library. See No. LT-/77]
- II. A copy of the Corrigendum, to the English version of the Audit Report on the Accounts of the Coir Board, Ernakulam. for the year 1975-76. [Placed in Library. See No. LT-1283|77].
- I. The Burn Company and Indian Standard Wagon Company (Nation alisation) Rules, 1977.
 - II. The Braithwaite and Company (India) Limited (Acquisition and Transfer of Undertaking!) Rules, 1977.

III. Notifications of the Ministry of Industry.

SHRI GEORGE FERN ANDES: Sir, I also beg to lay on the Table:

- I. A copy (in English and Hindi) of the Ministry of Industry Notification S.O. No. 755(E), dated the 7th November, 1977, publishing the Burn Company and Indian Standard Wagon Company (Nationalisation) Rules, 1977, under subsectipn (3) of section 31 of the Burn Company and Indian standard Wagon Company (Nationalisation) Act, 1976 [Placed in Library. See No. LT-1281)1281177].
- II. A copy (in English and Hindi) of the Ministry of Industry Notification S.O. No. 756(E), dated the 7th November, 1977, publishing the Braithwaite and Company (India) Limited (Acquisition and Transfer of Undertakings) Rules, 1977, under

- sub-section (3) of section 30 of the Braithwaite and Company (India) Limited (Acquisition and Transfer of Undertakings) Act, 1976. [Placed in Library. See No. LT-1282/77].
- III. A copy each (in English and Hindi) of the following Notifications of the Ministry of Industry, under sub-section (2) of section '18A of the Industries (Development and Regulation) Act, 1951:—
- (i) S.O. No. 638(E) 18A|IDRA 77, dated the 26th August, 1977.
- (ii) S.O. No. 742(E), dated **the** 1st November, 1977. [Placed in Library. See No. LT-177 for (i) and (ii)].

The Delhi Sales Tax (Third Amendment) Rules, 1977

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): Sir, I beg to lay on the Table, under sec tion 72 of the Delhi sales Tax Act, 1975, a copy (in English and Hindi) of the Delhi Administration Notifica No. F. 4|33|75-Fin. (G) tion dated the 26th November, 1977, pub lishing the Delhi Sales Tax (Third Amendment) Rules, 1977. [Placed in Library. See No. LT-1288/77].

I. The Merchant Shipping (Fire Appliances) Amendment Rules, 1977.

II The Indian Merchant Shipping

(Construction and Survey of Pass enger Steamers) Amendment Rules, 1977.

III. The Seamen's Provident Fund (Amendment) scheme, 1977.

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): Sir I beg to lay on the Table:

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Shipping and Transport under subsection (3) of section 458 of the Merchant Shipping Act, 1958:—

- (i) G.S.R. No. 1223, dated the 17th September, 1977, publishing the Merchant Shipping (Fire Appliances) Amendment Rules, 1977.
- . (ii) G.S.R. No- 1444, dated the 29th October, 1977, publishing the Indian Merchant shipping (Construction and Survey of Passenger Steamers) Amendment Rules, 1977.

[Placed in Library. See No. LT-1234/77 for (i) and (ii)].

II. A copy (in English and Hindi) of the Ministry of Shipping and Transport Notification G.S.R. No. 1591, dated the 19th November, 1977, publishing the Seamen's Provident Fund (Amendment) Scheme, 1977, under section 24 of the Seamen's Provident Fund Act, 1966. [Placed in Library. See No. LT-1285|77].

Annual Report (1976-77) of the **Development Council for Food Pro**cessing Industries

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): Sir, I beg to lay on the Table, under subsection (4) of section 7 of the Industries (Development and Regulation) Act, 1951, a copy (in E'nglish and Hindi) of the Annual Report of the Development Council for Food Processing Industries for the year 1976-77. [Placed in Library. See No. LT-1286|77].

Tha All India Services (Death-cnm-Retirement Benefits) Third Amendment **Rules, 1977**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): Sir, I beg to lay on the Table, under sub-section (2) of section 3 of the All India Services, Act, 1951, a copy (in English and Hindi) of the Ministry of Home Af-

(Department of Personnel Administrative Reforms), Notification G.S.R. No. 1598, dated the 26th Nov ember, 1977, publishing the All India (Death-cum-Retirement Services Benefits) Third Amendment Rules, 1977.

MR. CHAIRMAN: Next item, Report of the Public Accounts Committee (1977-78). Shrimati Sushila Shankar Adivarekar not here. Shri Sardar Amjad AH not here.

REPORT OF THE COMMITTEE ON **PETITIONS**

SHRI BRAHMANANDA PANDA (Orissa): I beg to present the Fifty-second Report of the Committee on Petitions.

REFERENCE TO WEST BENGAL MATTERS PENDING FOR DIS-POSAL WITH THE CENTRAL **GOVERNMENT**

SHRI BHUPESH GUPTA (West Bengal): sir, with your permission, I bring to the notice of the Government that I have received a letter, a circular letter from the Chief Minister of West tienqal Shri Jyoti Best. regardina certain matters relating to West Bengal. It states:

"Several important matters concerning various Departments of this Government have been referred to the Government of India for final decision. These being vital matters like sanction of new projects, release of funds, amendments of Acts, we "would like to have the Central Government's decision expeditiously."

I have got a list of these; there are 25 items. They are 25 specific matters concerning the various Ministries—the Ministry of Shipping and Transport, the Ministry of Finance, the Ministry Commerce, the Planning Ministry, the Ministry of Energy, the Ministry of Agriculture and Irri-